

**OFFICE OF THE DISTRICT JUDGE OF PASCHIM BARDHAMAN
ENGLISH DEPARTMENT**

Order No. 97 (G), Dated, Asansol, the 17th day of May, 2021.

In compliance with the Hon'ble Court's Notification no. 2180 – RG dated 16.05.2021 all the courts within the Judgeship of Paschim Bardhaman have resumed functioning in restricted manner from 17.05.2021 until further order following all advisories and directives issued by the Government for the purpose of maintaining social distancing norms and hygiene in order to prevent spreading of Corona Virus infection.

ASANSOL SADAR

Sl. No.	Name of the court / establishment	Days
01.	District & Sessions Judge, Paschim Bardhaman.	Monday, Tuesday, Wednesday and Thursday.
02.	Additional District & Sessions Judge, 1 st Court-cum- Judge Special Court under SC/ ST Act and under section 409 IPC, Asansol.	All working days.
03.	Additional District & Sessions Judge, 2 nd Court-cum-Judge Special (POCSO) Court, Asansol.	All working days.
04.	Additional District & Sessions Judge, 3 rd Court-cum-Judge Special (NDPS) Court, Asansol.	All working days.
05.	Additional District & Sessions Judge, 4 th Court, Asansol.	Monday, Wednesday, Friday.
06.	Judge Special Court (Electricity Act)-cum-Additional District & Sessions Judge, Asansol.	All working days.
07.	Additional District & Sessions Judge, Fast Track, 1 st Court, Asansol.	Tuesday, Thursday and working Saturday.
08.	Additional District & Sessions Judge, Fast Track, 2 nd Court, Asansol.	Tuesday, Thursday and working Saturday.
09.	Civil Judge (Senior Division) 1 st Court, Asansol.	Monday, Wednesday, Friday.
10.	Civil Judge (Senior Division) 2 nd Court, Asansol.	Monday, Wednesday, Friday.
11.	Chief Judicial Magistrate, Paschim Bardhaman.	Monday, Wednesday, Friday
12.	Judicial Magistrate, 2 nd Court, Asansol.	Tuesday, Thursday and working Saturday.
13.	Judicial Magistrate, 3 rd Court, Asansol.	Monday, Wednesday, Friday.
14.	Judicial Magistrate, 4 th Court, Asansol.	Tuesday, Thursday and working Saturday.
15.	Judicial Magistrate, 5 th Court, Asansol.	Tuesday, Thursday and working Saturday.
16.	Judicial Magistrate, 6 th Court, Asansol.	Monday, Wednesday, Friday.
17.	Judicial Magistrate, 7 th Court, Asansol.	Tuesday, Thursday and working Saturday.
18.	Civil Judge (Junior Division) 1 st Court, Asansol.	Monday, Wednesday and Friday.
19.	Civil Judge (Junior Division) 2 nd Court, Asansol.	Tuesday, Thursday and working Saturday.
20.	Civil Judge (Junior Division) 3 rd Court, Asansol.	Tuesday, Thursday and working Saturday
21.	Civil Judge (Junior Division) Addl. Court, Asansol.	Monday, Wednesday and Friday.

Continued to Page – 02.....

DURGAPUR SUB – DIVISION

Sl. No.	Name of the court / establishment	Days
01.	Additional District & Sessions Judge, 1 st Court-cum-Judge Special Court under POCSO, Electricity Act and u/s 409 IPC, Durgapur.	All working days.
02.	Additional District & Sessions Judge, 2 nd Court, Durgapur.	Monday, Wednesday and Friday.
03.	Judge Special Court-cum-Additional District & Sessions Judge, Durgapur.	Monday, Wednesday and Friday.
04.	Additional District & Sessions Judge, Fast Track Court, Durgapur.	Tuesday, Thursday and working Saturday.
05.	Civil Judge (Senior Division) Durgapur.	Monday, Wednesday and Friday.
06.	Additional Chief Judicial Magistrate, Durgapur.	Monday, Wednesday and Friday.
07.	Judicial Magistrate, 2 nd Court, Durgapur.	Tuesday, Thursday and working Saturday.
08.	Judicial Magistrate, 3 rd Court, Durgapur.	Monday, Wednesday and Friday.
09.	Judicial Magistrate, 4 th Court, Durgapur.	Tuesday, Thursday and working Saturday.
10.	Civil Judge (Junior Division) 1 st Court, Durgapur.	Tuesday, Thursday and working Saturday.
11.	Civil Judge (Junior Division) 2 nd Court, Durgapur.	Monday, Wednesday and Friday.

Ld. Chief Judicial Magistrate, Paschim Bardhaman and Additional Chief Judicial Magistrate, Durgapur shall prepare roster for the day, on which they are not on roster duty. Maximum number of 20 surrender applications should be accepted by the Ld. Chief Judicial Magistrate, Paschim Bardhaman and Additional Chief Judicial Magistrate, Durgapur.

The Judge-in-Charge of Accounts Department, Asansol / Durgapur shall remain open on the days according to the roster duty of the concerned Judge-in-Charge of that station.

The Judge-in-Charge of Nezarath Department, Asansol / Durgapur shall remain open on all working days with staff on rotation basis to be decided by the concerned Judge-in-Charge. The Judge-in-Charge of Nezarath of both stations of this Judgeship are directed to ensure that the sanitization of the court premises is carried out on regular basis.

All Presiding Officers are directed to ensure that CIS is regularly updated.

All Presiding Officers are directed to regulate the attendance of their concerned staff as per guideline of the Hon'ble High Court, Calcutta, circulated earlier.

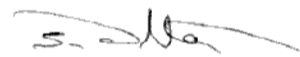
Inform all concerned.

Sd/- S. Datta
District Judge,
Paschim Bardhaman.

Continued to Page – 03.....

Memo No. 1425 / XI – 12 (COVID – 19), Dated, Asansol, the 17th day of May, 2021.
Copy forwarded for information and taking necessary action to:

1. The Additional District & Sessions Judge, 1st / 2nd / 3rd / 4th Court, Asansol / Durgapur.
2. The Judge Special Court-cum-Additional District & Sessions Judge, Asansol / Durgapur.
3. The Judge, Commercial Court, Asansol.
4. The Judge Special (C.B.I.) Court, Asansol.
5. The Additional District & Sessions Judge, Fast Track, 1st / 2nd Court, Asansol.
6. The Additional District & Sessions Judge, Fast Track Court, Durgapur.
7. The Secretary, District Legal Services Authority, Paschim Bardhaman.
8. The Chairman, S.D.L.S.C., Durgapur.
9. The Civil Judge (Senior Division) 1st / 2nd Court, Asansol.
10. The Civil Judge (Senior Division) Durgapur.
11. The Chief Judicial Magistrate, Paschim Bardhaman.
12. The Additional Chief Judicial Magistrate, Durgapur.
13. The Civil Judge (Junior Division) 1st / 2nd / 3rd / Addl. Court, Asansol / Durgapur.
14. The Judicial Magistrate, 2nd / 3rd / 4th / 5th / 6th / 7th Court, Asansol / Durgapur.
15. The Judge-in-Charge, Nezarath / Accounts / Civil Copying / Criminal Copying Department, Asansol / Durgapur.
16. The Secretary / President, Bar Association, Asansol / Durgapur.
17. The Secretary / President, Law Clerk's Association, Asansol / Durgapur
18. The District Magistrate, Paschim Bardhaman.
19. The Commissioner of Police, Asansol Durgapur Police Commissionerate, Paschim Bardhaman.
20. The Superintendent, Correctional Home, Asansol / Durgapur.



District Judge,
Paschim Bardhaman.